NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/148/2016

NAME OF THE PETITIONER(S)

: Subash Vasudevan

NAME OF THE RESPONDENT(S)

: M/s Vijaya Luxury Housing Project Private Ltd. & 7 others

UNDER SECTION

: 397/398 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. SRI VARSHINT

Counsel for

Rz, RA

Si Vanchori

V. MAHECH AND

ASSOCIATES

& Deepika Murali to Ripple HAMZA & ANGOR

KONEERI

3. VINEZT S

for R1-2, R5-8

ORDER

Ms Deepika Murali, counsel for petitioner present. Shri S Vineet, counsel for R1, R2, R5 to R8 present. Ms Sri Varshini, proxy counsel for R3 & R4 present. Counsel for petitioner sought time for filing rejoinder and counsel for R3 & R4 sought time to file a typed set of documents. Time extended with a direction to the counsel for petitioner to serve copy of the rejoinder on the other side in advance to enable them to submit final arguments by the next date of hearing. Put up on 09.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)